

AM  
OA403/91

30.1.92

Hon. Mr. Justice U.C. Srivastava, V.C.  
Hon. Mr. A.B. Gorthi, Adm. Member.

Learned counsel for the respondents appears. Counter may be filed within 4 weeks. Rejoinder within 2 weeks thereafter. List for admission/hearing on 20.4.92.

A.M.

V.C.

20.4.92 - No setting date to 19.5.92

19.5.92. Hon'ble Mr. Justice U.C. Srivastava- V.C.  
Hon'ble Mr. K. Obayya - A.M.

Learned counsel for the applicant states that this application be dismissed, as not pressed. The application is dismissed (DPS) as it is not pressed.

A.M.

V.C.

Accepted (DPS)  
RM  
Retained  
20/5/92